

clared this city as a growth Centre.

Being a border district headquarters of Rajasthan Education Department and Indira Gandhi Canal Project, Agriculture University, Divisional office of Northern Railway, several other offices of State and Central Government are situated there. Besides B.S.F. Centre and Army Cantonment are also there. Under such Circumstances, the population of Bikaner has increased by three times in last seven years.

Bikaner is also surrounded by many important religious places such as famous Kapil Sarovar which is a place of pilgrimage for Kolayat Bishnois Gajner Amparanya, famous Karni temple and Ramuev temple at Runova. Lakhs of tourists visit there every year. Due to cantonment area and field firing range, lakhs of Army Jawan come to the city. Bikaner is one of the costliest cities of Rajasthan which naturally affects lakhs of State and Central Governments employees and daily wage workers. Bharatiya Railway Mazdoor Union and Rajasthan Rajya Karmchari Mahasangh have been demanding from the Government for the last two years to declare Bikaner as 'B-2' class city. At present the population of Bikaner is more than five lakh. Rajasthan Government has also recommended to the Central Government vide its letter dated 16.1.90 to declare Bikaner as 'B-2' class city.

Therefore, I would request that the Government should give priority to declare Bikaner a B-2 class city.

(vii) **Need for a through rail link between Sasaram and Patna (Bihar)**

SHRI CHHEDI PASWAN ( Sasaram): Even after so many years of independence, historical city of Sasaram has not been directly connected with the Capital city of Patna by rail. It is, therefore, requested that a new train should be introduced between Mughal-sarai and Patna via Gaya. This would benefit more than 50 lakh people in the districts of Rohtas and Aurangabad.

13.15 hrs.

**DEMANDS FOR GRANTS (GENERAL)  
1990-91**

**Ministry of Labour**

**and**

**Ministry of Welfare**

[English]

MR. DEPUTY SPEAKER: The House will now take up together discussion and voting on Demand No. 56 relating to the Ministry of Labour for which 8 hours have been allotted and also Demand No. 79 relating to the Ministry of Welfare for which 6 hours have been allotted.

Hon. Members present in the House whose cut motion to the Demands for Grants relating to the Ministry of Labour and Ministry of Welfare, have been circulated may, if they desire to move their cut motions, send separate slips for each Ministry to the Table within 15 minutes indicating the serial numbers of the cut motions they would like to move. Those cut motions only will be treated as moved.

The lists showing the serial numbers of cut motions treated as moved will be put up on the Notice Board shortly. In case any member finds any discrepancy in the lists he may kindly bring it to the notice of the Officers at the Table without delay.

Motion moved.

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the fourth column of the Order Paper be granted to the President, out of the Consolidated Fund of India to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1991, in respect of the heads of Demands entered in the second column thereof against Demands Nos. 56